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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 648/88

DECIDED ON : 20.8.1993

Sushil Bhatnagar

... Petitioner

Vs.

Union of India & Ors.

... Respondents

CORAM :

THE HON'BLE MR. B. N. DHOUNDIYAL, MEMBER (A)

THE HON'BLE MR. B. S. HEGDE, MEMBER (J)

Petitioner through Shri S. K. Sawhney, Counsel

Respondents through Shri O. P. Kshatriya, Counsel

ORDER (ORAL)

Hon'ble Shri B. N. Dhoundiyal :-

Learned counsel for the petitioner submits that this O.A. has become infructuous as the petitioner has already retired from service. The O.A. is, therefore, dismissed as infructuous. No costs.

( B. S. Hegde )  
Member (J)

B. N. Dhoundiyal  
( B. N. Dhoundiyal )  
Member (A)

as